

Committee, the cases are submitted to the Minister of Urban Development for consideration. After approval of Minister, a formal sanction letter is issued to the Land & Development Office by the Ministry. In pursuance of Ministry's sanction letter, Land and Development Office issues detailed allotment letter to the allottee concerned.

#### Meetings with the representatives of Central Secretariat Service Employees

4168. SHRI A. NALLASIVAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that periodical meeting with representatives of Central Secretariat Service Employees are not being conducted in the Directorate General of Works, Central Public Works Department;

(b) if so, the reasons thereof and if not, when the last meeting was held; and

(c) what steps are being taken by the Directorate General of Works, Central Public Works Department to hold the meetings regularly?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) : (a) to (c) Periodical meetings with the representatives of the Central Secretariat Service Employees are not being conducted in the DG(W) CPWD because the respective Associations have not sought for any such meetings.

#### Malpractice in promotion of Senior Malis/Chowdharies in C.P.W.D.

4169. SHRI SHRADA MOHANTY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of posts of senior malis and chowdharies lying vacant in C.P.W.D. (Horticulture) Delhi;

(b) whether Government are aware of serious malpractices in the appointments such as not following the seniority list of senior malis and chowdharies for promotion;

(c) if so, the details of the appointments made to the post of senior malis and chowdharies during the last three years;

(d) whether it is also a fact that sycophancy is the only criteria followed for giving promotions to malis for the post of senior malis and senior malis to chowdharies; and

(e) if so the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) :

(a) Senior Malis . . . . .	62
Chowdharies . . . . .	19

(b) No such malpractices in the appointment/promotion of senior malis and chowdharies have been brought to the notice of Government. Promotions are made on the basis of seniority-cum-fitness after conducting the trade test.

(c) No appointment/promotion of Senior Mali and Chowdhary was made during the last three years.

(d) Promotion to the post of senior Mali and Chowdhary are made on seniority-cum-fitness basis.

(e) In view of the above, does not arise.

#### लोधी कालोनी में सड़कों का निर्माण

4170. श्री रामजी लाल : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने लोधी कालोनी स्थित केन्द्रीय लोक निर्माण विभाग के क्वार्टरों को स्वच्छ बनाने के उद्देश्य से सरकारी रिहायशी क्वार्टरों के पीछे की गलियों में पुराने सीवर को बदलकर/हटवाकर जमे हुए पानी को हटवा दिया है;

(ख) क्या सरकारी क्वार्टरों के पीछे की गलियों में वर्ष 1993 में सड़क की गई सड़कों का निर्माण हो चुका है, यदि हाँ तो वर्ष 1993-94 के दौरान उन पर वर्ष-वार कितना खर्च किया गया;

(ग) यदि नहीं, तो इसके क्या कारण हैं और इस कार्य के कब तक पूरा हो जाने की संभावना है;

(घ) क्या सरकार बिजली उपलब्ध कराने और क्वार्टरों के सामने के लॉनों और इस क्षेत्र में उद्यान लगाने का विचार रखती है; और

(ङ) क्या सरकार ने खन्ना मार्केट में पूछताछ कार्यालय की भांति इस क्षेत्र के लिए मेहरचन्द मार्केट में एक पृथक पूछताछ कार्यालय खोलने का कोई निर्णय लिया है ?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री पी.के. थुंगन) : (क) जी, नहीं। लोधी कालोनी के रिहायशी क्वार्टरों के पीछे की गलियों में कोई पानी जमा नहीं होता है। केन्द्रीय लोक निर्माण विभाग अथवा दिल्ली नगर निगम का पुरानी सीवर लाइनों को बदलने का कोई प्रस्ताव नहीं है।

(ख) और (ग) लोधी कालोनी की पीछे की गलियों में सड़क कार्य, जो 31-12-92 को स्वीकृत किया गया था, जून 1993 में शुरू किया गया था। तथापि, ठेकेदार ने इसके शीघ्र पश्चात् ही पूर्ण किये बिना कार्य बन्द कर दिया था। ठेके के तहत अनिवार्य प्रक्रियात्मक अपेक्षाएं पूरा करने के पश्चात् ठेका अन्ततः निरस्त करना पड़ा। शेष कार्य के लिये टेंडरों को अन्तिम रूप दिया जा रहा है और अगले किये जाने

के पश्चात् 4 माह के भीतर कार्य पूरा होने की सम्भावना है। इस प्रकार, वर्ष 1993 और 1994 के दौरान कोई व्यय नहीं हुआ।

(घ) क्वार्टरों के सामने के लॉनों में बिजली उपलब्ध कराने का इस समय कोई प्रस्ताव नहीं है। जहाँ तक पोषे लगाने का सम्बन्ध है, आगामी मानसून ऋतु में अधिक झाड़ियाँ और पोषे लगाने का प्रस्ताव है।

(ङ) ऐसा कोई प्रस्ताव नहीं है।

#### Construction of quarters for Central Government Employees

4171. SHRI DILIP SINGH JUDEV : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Central Government have constructed Government quarters,

under the General Pool, for its employees in various states, particularly in Madhya Pradesh during the last three years;

(b) if so, the details thereof State-wise, district-wise as well as city-wise; and

(c) if the answer to part (a) above be in the negative what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) :

(a) Yes, Sir.

(b) City-wise/State-wise/Union Territory-wise details of the quarters constructed during the last three calendar years are given in the Statement (See below).

(c) Does not arise in view of the above reply?

#### Statement

Year	No. of Qrs. com- pleted	City	State	Type-wise Break-up										V Hos- Spl	Total
				A	B	C	I	II	III	IV	V				
1990-91	1108	Bangalore	Karnataka	—	—	—	—	64	70	42	8	—	—	184	
		Madras	Tamil Nadu	—	—	—	—	54	102	—	—	—	—	156	
		Cochin	Kerala	—	—	—	32	48	—	24	4	—	—	108	
		Calcutta	West Bengal	—	—	—	288	112	88	—	—	—	—	488	
		Nagpur	Maharash- tra	—	—	—	—	72	80	—	—	—	—	152	
		Shillong	Megh.	—	—	—	—	—	—	4	—	—	—	4	
		Imphal	Manipur	—	—	—	—	16	—	—	—	—	—	16	
				—	—	—	320	366	340	70	12	—	—	1108	
1991-92	1618	New Delhi	U.T.	—	—	—	—	—	—	256	21	—	—	277	
		Calcutta	W.B.	—	160	—	48	—	—	—	—	—	—	208	
		Agartala	Tripura	—	—	6	—	—	—	—	—	—	—	6	
		Chandigarh	U.T.	90	152	—	—	—	—	—	—	—	—	242	
		Cochin	Kerala	—	16	16	—	—	—	—	—	—	—	32	
		Indore	M.P.	—	—	—	6	—	—	—	—	—	—	6	
		Kanpur	U.P.	—	—	—	6	4	—	—	—	—	—	10	
		Simla	H.P.	—	—	—	24	4	—	—	—	—	—	28	
TOTAL :				90	328	22	84	8	—	256	21	—	—	809	
1992-93		Simla	H.P.	—	—	—	—	—	16	16	—	—	—	32	
		Chandigarh	U.T.	—	—	—	1	—	—	32	14	—	—	47	
		Kanpur	U.P.	—	—	—	146	170	68	—	—	—	—	384	
		Allahabad	U.P.	—	—	—	66	234	108	24	—	—	—	432	
		Bhopal	M.P.	—	—	—	32	52	60	14	8	—	—	166	
		Indore	M.P.	—	—	—	—	—	48	—	—	—	—	48	
		Calcutta	W.B.	—	—	—	—	320	552	48	—	—	—	920	
		Shillong	Megh.	—	—	—	—	—	—	—	2	—	—	2	
TOTAL :				—	—	—	245	776	852	134	24	—	—	2031	